

In The Central Administrative Tribunal
Calcutta Bench

MA 595 of 2001
(OA 1436 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member (A)

Telephones

- VS -

Mrityunjay Halder

For the Applicant : Mr. B.K. Chatterjee, Counsel

For the Respondents: Mr. B. Chatterjee, Counsel
Ms. B. Mondal, Counsel

Heard on : 25-09-2001

Date of Order : 25-09-2001

ORDER

D. PURKAYASTHA, JM

In seventh line of first para of the order dated 13-9-01 the expression of word "He further contended...." should be read as "Mr. B. Chatterjee for the applicant in O.A. further contended that.....". Accordingly, the order dated 13-9-2001 is corrected and this order would form a part of the original order dated 13-9-2001.

S.B.
(S. Biswas)
Member (A)

D.P.
(D. Purkayastha)
Member (J)

DKN